

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:3408  
ANSWERED ON:18.08.2003  
DISPOSAL OF HAZARDOUS WASTE  
CHANDRA NATH SINGH;GADDE RAMAMOHAN;M.V.V.S MURTHI

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether a permanent solution for disposal of hazardous waste generated by the capital is under consideration of the Ministry of Environment and Forests;
- (b) if so, the details thereof ;
- (c) whether Credit Rating Information Services of India (CRISIC) has prepared any feasibility report in this regard and submitted to the Government ;
- (d) if so, the details thereof; and
- (e) The response of the Union Government thereto?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI DILIP SINGH JU DEV)

(a)&(b): Yes sir; A thirty two acre site located in Pali District, Faridabad has been notified for developing a common Treatment, Storage & Disposal Facility(TSDF) for hazardous wastes.

(c)to(e):Yes sir; M/S CRISIL Infrastructure Advisory,Mumbai was awarded a study to assess the feasibility of setting up/operating a common TSDF at Pali, Faridabad for the States of Haryana, 5 districts of U.P.( Ghaziabad, Gautambudh Nagar, Bullandshahar, Mathura & Meerut) and National Capital Territory (NCT) of Delhi. As per the Report submitted by them, a combined TSDF for Haryana, 5 districts of U.P. and NCT of Delhi is techno-economically and environmentally feasible. Action has been initiated to finalise the operational modalities of the Common Facility.